

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.1373**  
TO BE ANSWERED ON 25.07.2018

**SOCIAL SECURITY AGREEMENTS**

1373. SHRI P. KUMAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has signed any Social Security Agreements with various countries; and
- (b) if so, the details thereof including the number of Indian expatriates, benefited through such agreements during the last three years, country-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]

(a) Yes.

(b) As on date, India has signed Social Security Agreements (SSAs) with 18 countries - Australia, Austria, Belgium, Canada, Czech Republic, Denmark, Finland, France, Germany, Hungary, Japan, Luxembourg, Netherlands, Norway, Portugal, Sweden, Switzerland, South Korea; and with the Quebec Province of Canada.

Employees covered under the various SSAs are issued a Certificate of Coverage (CoC) by the Employees Provident Fund Organisation (EPFO) which exempts them from making social security contribution in the foreign country concerned. The number of CoCs issued by EPFO in the last three years (country-wise) is as below:

Sl. No.	Country	COCs issued during 2015-16	COCs issued during 2016-17	COCs issued from 01.04.2017 to 11.07.2018 (Provisional)
1.	Belgium	2293	3193	3152
2.	Denmark	865	1149	1248
3.	France	1251	1339	945
4.	Germany	7371	7250	8563
5.	Hungary	314	291	411
6.	Luxemburg	167	110	227
7.	Netherland	3644	4534	5058
8.	Republic of Korea	276	249	126
9.	Switzerland	2824	2757	2004
10.	Finland	842	776	824
11.	Sweden	2681	2954	2894
12.	Czech	121	165	149

	Republic			
13.	Norway	1105	893	1429
14.	Austria	0	0	104
15.	Canada	0	0	4507
16.	Australia	0	0	8667
17.	Japan	0	0	2194
18.	Portugal	0	0	19
	<b>Total</b>	<b>23754</b>	<b>25660</b>	<b>42521</b>

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